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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

PRESENT:	SHRI RATAKONDA MURALI, DR. ASHOK KUMAR MISHRA	(2. 7)	9 8
APPLICATIO	ON NUMBER	: ZA 1/15	
PETITION N	IUMBER	: TP 121/16	
NAME OF THE PETITIONER(S)		The state of the s	BLES PVT. LT
NAME OF T	THE RESPONDENT(S)	: FINECORE CAR. : ANSTREITAN K	BLIMULLA S
UNDER SEC	TION	: TP 397/39	8
S.NO. NA	ME(IN CAPITAL)	DESIGNATION	SIGNATURE
PHON	ONE NUMBER	REPRESENTATION BY WHOM	NI
51. A	(.C. Venkaton 1	60 - Applicant	816
	/	CS -Late 9 Shows	

PCS for petitioner is present. Counsel for Respondents is present. Counsel for petitioner is directed to verify with the Registry about the application filed for impleading the legal heirs.

Posted to 07.02.2017.

MEMBER (J)

MEMBER (T)